

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 831 OF 2007  
BEFORE THE REGISTRAR S.G. SHAH

SK. YUSUF Appellant (s)

VERSUS

STATE OF WEST BENGAL Respondent(s)

Date: 05/01/2009 This Appeal was called on for hearing today.

For Appellant(s)  
Mr. Mithlesh Kumar Singh,A.C.

For Respondent(s)  
Mr. Tara Chandra Sharma,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the matter with the file only on 20.1.2009.

(S.G.SHAH)  
Registrar